

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
Criminal Appeal No(s). 1118/2014

SUDARSHAN &amp; ANR.

Appellant(s)

VERSUS

STATE OF MAHARASHTRA

Respondents(s)

Date : 30/06/2014 This appeal was mentioned today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s)

Mr. Sushil Kumar, Sr. Adv.(Mentioned by)  
Mr. Sudarshan Singh Rawat ,Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

Learned senior counsel for the appellants  
submits that some necessary corrections in the order dated  
23rd May, 2014 are to be carried out.

List the matter along with the report sent by  
the Additional Sessions Judge, Chandrapur tomorrow, i.e.  
July 1, 2014 before a Bench to which Hon'ble Mr. Justice  
A.K. Sikri is a member.

(DEEPAK MANSUKHANI)  
COURT MASTER

(M S NEGI)  
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by  
Deepak Mansukhani  
Date: 2014.06.30  
17:22:21 IST  
Reason: